

**HIGH COURT OF CHHATTISGARH, BILASPUR C.G.**  
**RESULT OF**  
**DISTRICT JUDGE (ENTRY LEVEL) WRITTEN EXAMINATION -2017**

(FROM BAR UNDER RULE 5(1)(c) OF C.G. HIGHER JUDICIAL SERVICE  
(RECRUITMENT AND CONDITIONS OF SERVICE) RULES - 2006)

**CATEGORY - UNRESERVED**

No Candidate has qualified for viva voce test

**CATEGORY - SCHEDULED CASTE**

No Candidate has qualified for viva voce test

**CATEGORY - SCHEDULED TRIBE**

No Candidate has qualified for viva voce test

*[Handwritten signature]*  
S & A Cell

29.01.2018

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22-9-2017

Registrar General